1856.

SHRI ARJUN ARORA: May I know when the census on Railway wagons was undertaken by the Government and whether during that census, a proper check of the disposal of condemned wagons was also made ? Secondly, I want to know whether in view of these serious allegations that have been made, a second census will be organised by the Railway Board. And thirdly, I want to know what the basis is for the Minister to say that they have not been smuggled, because smugglers do not give the Minister any notice or any performance report. So, I would like to know the basis on which he has denied these allegations.

SHRI C. M. POONACHA : Sir, we have what is called the "Indian Railways Conference Association" and that is an independent body which keeps a complete record of railway wagons and conducts periodically a thorough census and they bring the total number of wagons against the total number of wagons that are used by the Indian Railways. This organisation conducts the census every two years, once for broad gauge wagons and then another time for metre-gauge wagons. This is a permanent machinery which has independent authority to do the wagons census and then locate shortages, if there are any. The basis for my information is that the allegations as reported were referred to the C.B.I. They have gone into the matter and they have given us their conclusions. Over and above that in the Vigilance Directorate in the Railway Ministry, we had set up a separate cell to go into this question thoroughly and they have also given us their findings. On the basis of these findings, we have come to the conclusion that no railway wagon was smuggled out of India.

MR. CHAIRMAN : Mr. Balachan-dra Menon was not here when thisquestion was taken up. So I am nowgiving him a chance to put supplemen-\ taries

SHRI BALACHANDRA MENON: I do not want the word "recently". I would like to know whether, before the Indo-Pakistan conflict, there were any wagons smuggled out of India and if so how many, and whether you had enquired into it. This question need not be taken up as it is. I only want to know whether we, have lost anything at any time. SHRI C. M. POONACHA: Sir, even that aspect of the question has been taken into consideration. We have gone into the question thoroughly and it has been found that at no time was there any smuggling of wagons out of India.

SHRI BANKA BEHARY DAS : Sir, in reply to part (d) of the main question the hon. Minister said that there was some discrepancy in regard to passenger coaches also. May I know from the hon. Minister whether that has also been reconciled ?

SHRI C. M. POONACHA: I cannot say there were passenger coaches, actually they were wagons. There was some discrepancy and then we checked it up with the holdings registers of each Railway and it was found that they had been condemned and withdrawn from circulation as they were found unsuitable for further use.

WRITTEN ANSWERS TO QUESTIONS

t[UT[USATION OF CAPACITY OF A.C.C. COACHES

*242. SHRI RAJNARAIN : Will the

शीतताप नियंत्रित बोगियों की क्षमता का उपयोग किया जाना

*242. श्री राजनारायण : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :--

(क) भारतीय रेलों पर चलने वाली सवारी गाड़ियों में शीतताप नियंत्रित बोगियों में कुल कितने मुसाफिरों को ले जाने को क्षमता है;

(ख) क्या 1965-66 में इस क्षमताका पूरा उपयोग हजाथा;

 (ग) 1965-66 में शोतताप नियंत्रित बोगियों में किराये के रूप में कितना रुपया कमाया गया; और

(घ) यदि यह आमदनी उपलब्ध क्षमता के आंशिक उपयोग से हुई हो, तो पूर्ण क्षमता का उपयोग होने के फलस्वरूप कितनी आमदनो हई होती ?

Minister of RAILWAYS be pleased to state : (a) the total passenger carrying capacity of the air-conditioned coaches

t[] English translation.

attached to the passenger trains running on the Indian Railway;

(b) whether the capacity was fully utilized during 1965-66;

(c) die amount of money earned as fare from the air-conditioned coaches during 1965-66; and

(d) if the earning was from partial utilisation of available capacity, what would have been the amount earned from full utilisation of the capacity?]

रेल मंत्री (श्री सी॰ एम॰ पुनाचा) : (क) से (घ) : एक विवरण सभा-पटल पर रख दिया गया है।

विवरण

(क) दैनिक सवारी गाड़ियों के बातानुकल पहले दर्जे में और बातानुकूल कुर्सीयान तीसरे दर्जे में औसतन निम्तलिखित स्थान की ब्यवस्था है:---

- बड़ी लाइन—वीतानुकूल पहले दर्जे की 686 कायिकाएं
- मोटर लाइन—वातानुकूल पहले दर्जे की 65 शायिकाएं
- बड़ो लाइन —वातानुकूल कुर्सियान तीसरे दर्जे में 579 सीटें
- मोटर लाइन मीटर लाइन पर वातानु-कूल कुर्सीयान तीसरे दर्जे की ब्यवस्था नहीं
 - की गयी है।

(ख) जी नहीं।

(ग) वातानुकूल पहले दर्जे और वातानु-कूल कुर्सीयान तीसरे दर्जे के यात्रियों से 254, 55 लाख रुपये मिले।

(घ) जैसा कि भाग (ख) के उत्तर में बंताया गया है, पुरी क्षमता का उपयोग नहीं किया गया। यदि सवारी डिब्बों की पूरी क्षमता का उपयोग किया गया होता तो यह अनुमान किया जाता है कि आमदनी में लगभग 80 लाख रुपये की बढ़तो हो गयी होती। t[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

(a) On an average, the following ac commodation is provided on passenger trains daily in Air-conditioned First class and Air-conditioned Third class Chair Cars :—

B. G. — 686 Airconditioned First class berths.

Airconditioned Third class

Chair Car seats

M. G. — No Third clasb Aircondiiioi.ed Chair Car is provided on the Metre Gauge.

(b) No.

(c) An amount of Rs. 254.55 lakhs was collected from Air-conditioned First class and Third class Air-conditioned Chair Car passengers.

(d) As stated in part (b), the capacity was not fully utilised. Assuming full utilisation of the coaches, it is estimated that the earnings would have gone up by about Rs. 80 lakhs.]

CRISIS IN H.M.T., BANGALORE

*243. SHRIMATI LALITHA (RAJGOPALAN) : SHRI V. M. CHORDIA :

SHKI V. WI. CHOKDIA.

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the stocks of machinery at Hindustan Machine Tools, Bangalore, are lying idle;

(b) if so, what are the reasons therefor;

(c) whether the report of the committee of experts headed by Shri Suku Sen, a former Technical Adviser of the Hindustan Steel Limited in the Durga-pur Project, has been studied; and

(d) if so, what steps have been taken to set things right in this public undertaking?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Owing to a steep fall in the demand for ma chine tools there has been large accu mulation of stocks of machine tools in all the factories of Hindustan Machine Tool<u>s Ltd.</u>

f[] English translation.